

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, MUMBAI.

ORIGINAL APPLICATION No.325/2020

Date of Decision: 08.12.2020.

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

Prasad Sachin Mudrika,
Age 27 years, Adult,
Occupation: Nil,
R/o At Post Lasur Station,
Shikshak Colony Dongaon Chowk,
Lasur Station, Taluka Gangapur,
Dist. Aurangabad, Maharashtra- 423 702.

... Applicant.

(By Advocate Shri Waghmare Sangharsh)

Versus

1. The Chairman,
Railway Recruitment Board, South Lallaguda,
Secunderabad- 500 017,
asrrb@scr.railnet.gov.in.
2. The Government of India,
Ministry of Railways,
Railway Recruitment Boards,
256-A, Raisina Road,
Rajpath Area, Central Secretariat,
New Delhi- 110 001.

... Respondents.

(By Advocate Shri V S Masurkar)

ORDER (ORAL)
Per: Dr. Bhagwan Sahai, Member (A)

Present:

Shri Waghmare Sangharsh, learned counsel for
the applicant.

2. Shri V S Masurkar, learned counsel for the

respondents.

3. Heard both the counsels on reply filed by the respondents. On explaining details of the reply, Shri Waghmare seeks permission to withdraw this OA. Therefore, this OA is dismissed as withdrawn. No costs.

(Ravinder Kaur)
Member (Judicial)

(Dr. Bhagwan Sahai)
Member (Administrative)

Ram.

29/1/2021
12/2/2021